

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Samruddhi Realty Limited Date of Commencement of Liquidation: 17-03-2020; List of Stakeholders as on Date: 11-01-2021; Name of IP: Mr. Pankaj Srivastava; Last 5 digit of registration number: 10474

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|---------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 22625416 | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 6866437 | | | | NA |
| 3 | Secured financial creditors | 3 | 1518446292 | 3 | 1298904658 | | 219541634 | | NA |
| 4 | Unsecured financial creditors | 285 | 3260827640 | 275 | 2659650856 | | 521610236 | 63706442 | NA |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | 39 | 11225515 | 39 | 5327001 | | 5898514 | | NA |
| 7 | Operational creditors (Government Dues) | 2 | 115514593 | | | | | 115514593 | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 19 | 122904996 | 15 | 75996082 | | 32046252 | | NA |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 16 | 86356973 | 16 | 69980818 | | 16376165 | | NA |
| Total | | 364 | 5115276009 | 348 | 4139351268 | 0 | 795472801 | 179221035 | |